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D.K. Janaki -Vrs- UOI

Orders Directions Sl.No.01
O.A. No.691/12
Order dated 27th March, 2015.

CORAM
HON'BLE SHRI R.C.MISRA, MEMBER (A)

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Sri S.B. Jena, learned counsel for the applicant submitted that the applicant would like to withdraw this O.A. since his grievance has already been met. Heard Sri T. Rath, learned standing counsel for the Respondent-Railways.

2. In view of the submission made by Sri Jena the O.A. is disposed of as
instructions withdrawn.


R.C. Misra
MEMBER(A)